

ITEM NO.4+6

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 4210/2018

(Arising out of impugned final judgment and order dated 04-12-2017 in WP No. 2743/2014 passed by the High Court of Judicature at Bombay)

63 MOONS TECHNOLOGIES LTD.
(FORMERLY KNOWN AS FINANCIAL
TECHNOLOGIES INDIA LTD.) & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.22409/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.22904/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.23828/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA No. 19849/2018 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

WITH

SLP(C) No. 4652/2018 (IX)
(With I.A. No. 22192/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4239/2018 (IX)
(With I.A. No. 20054/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4659/2018 (IX)
(With IA 23202/2018 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA 23660/2018 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS and I.A. No. 22250/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 4816/2018 (IX)
(With I.A. No. 22972/2018 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 4720/2018 (IX)
(With I.A. No. 22495/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (C)No. 368/2019 (X)
(FOR ADMISSION)

SLP (C) No. 4210/2018 etc.

Date : 10-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s)

Mr. Arvind Lakhawat, Adv.
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Mr. Ankur Saigal, Adv.
Mr. Aviskar Singhvi, Adv.
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Ms. Shaneen Parikh, Adv.
Ms. Namita Shetty, Adv.
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Mr. Ardhendumauli Kumar Prasad, AOR

M/s. Juris Corp., AOR

For Respondent(s)

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Ms. Snigdha Mehra, Adv.
Ms. Shradha Deshmukh, Adv.
Mr. Shekhar Vyas, Adv.
Mr. Rajesh Ranjan, Adv.
Ms. Pratima Gupta, Adv.
Mr. Anup Dawan, Adv.
Mr. Joel, Adv.
Mr. Chakitan Vikram Shekher Papta, Adv.
Mr. Sai krishna, Adv.
Mr. Sumit Teterwal, Adv.
Mr. Anmol Chandan, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. Arvind P. Datar, Sr. Adv.
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Ms. Viddushi, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Sahil Singh, Adv.
M/s. K.J. John & Co.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Arvind P. Datar, learned senior counsel appearing for respondent-SEBI.

Heard Ms. Pinky Anand, learned Additional Solicitor General appearing for respondent-Union of India, in part.

For further arguments, list the matters tomorrow, 11th April, 2019, as part-heard.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR